8 12.10.2020 Mr. Iswar Mohanty : for petitioner

Mr. M.S. Sahoo, learned AGA : for O.P.

ORDER

The matter is taken up through video conferencing.

Mr. M.S. Sahoo, learned Additional Government Advocate submitted that he has filed an affidavit of Secretary to the Government of Odisha, Food Supplies & Consumer Welfare Department in office. Office to verify and place the same on record.

The matter to come up on 21.10.2020.

Alok/Ashok

(Dr. B.R. Sarangi)
Judge

(Mohammad Rafiq)
Chief Justice